## GENERAL SUBMISSION GUIDELINES

### I. GENERAL GUIDELINES

- 1. The word limit for the essays is 1500-2500 words, exclusive of footnotes.
- 2. Essays exceeding this word limit, shall not be considered.
- 3. Co-authorship of up to 2 authors is permitted.
- 4. Participants can submit only one entry.
- 5. The essay must be submitted in Microsoft Word Document format (.doc/.docx) only.
- 6. The participants must refrain from including their names or any information hinting at their identity. The essay must not disclose the identity of the participant(s) in any way, failing which, the entry shall be disqualified. All the information about the authors should be included in the <a href="registration form">registration form</a>, separate from the essay.
- 7. No form of plagiarism or AI-generated content will be accepted, and any such detection shall result in immediate disqualification of the entry.
- 8. No part of the essay should have been published earlier, nor should it be under consideration for publication elsewhere.

## II. CONTENT:

The articles that we desire to publish on the CIIPR website are the ones that are analytical, provide commentary, and stimulate discussion on developments and issues in vogue. At the same time, we realize the import of revisiting issues that have gone dormant, un-researched, or have scope for renewed discussions. We look forward to such submissions. Though mere summaries of cases do not usually contribute much to these ends, we encourage authors to provide their critiques and explore different, consociated themes if they do submit such articles. We would also be highly receptive to submissions that initiate or elaborate as well as comment on developments and concepts from foreign jurisdictions or which are multi-jurisdictional in nature. Students are expected to assess and recommend strategies to support the current IPR system and foster innovation. The organizers seek to advance writing and research while fostering an inventive future that leads to sustainable development.

# III. SUBMISSION PROCESS

- The CIIPR has a strict double-blind review process.
- · At the outset, the authors are requested to send manuscripts that are original and unpublished. In case plagiarism is detected, the Editorial Board has the right to reject the submission. Due credit must be given, to the best of the authors' abilities, to all who have ideated the content the authors have submitted.
- · All submissions must be accompanied by an abstract of preferably 100–150 words, and at no time more than 200 words, briefly explaining the crux of the submission/the research question/focus of commentary or analysis and if possible, the structure of the submission.
- · All submissions should be in .doc or .docx format.
- The manuscripts must be submitted on our submission form here.
- · The authors can expect to receive a decision on their submission within 2 weeks from the date of the submission.

### V. LEGAL

On submission, authors shall be deemed to have divested the **copyright to CIIPR**. However, all moral rights shall vest with the author(s).

We do not cross-post from other websites. If your work published CIIPR website needs to be cross-posted to another website, the same can only be done after the granting of explicit permission from the Editorial Board of the CIIPR.

## VI. REFERENCES

Keeping in mind the ease of accessibility associated with the article writing competition, footnotes and endnotes done in the Bluebook, A Uniform System of Citation (21st Ed.).